

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**IA Nos.262 & 384 of 2012 in
Review Petition (DFR) No. 1311 of 2012 in
Appeal No.57 of 2009**

Dated : 21st January, 2013

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

In the matter of:

Century Rayon

....Appellant(s)

Versus

**Maharashtra Electricity Regulatory Commission
& Ors.**

.... Respondent (s)

Gujarat Electricity Regulatory CommissionReview Petitioner(s)

Counsel for the Review Petitioner(s):

**Mr. Buddy A. Ranganadhan
Mr. Arijit Maitra
Ms. Richa Bharadwaja
Mr. S.R. Pandey (Rep.)**

Counsel for the Respondent(s):

**Mr. Prakash Shah
Mr. O.P. Gaggar
for R.1/Appellant
Dr. Milind Sathe
Mr. Mahesh Sahasranaman
Mr. K.R. Sasiprabhu
for Intervenor – RIL
Mr. Snehal K for Intervenor
For PCBL
Mr. Abhishek Mitra
for MSEDCL
Mr. Raunak Jain
for Intervenor (CSIMA)**

ORDER

The learned counsel for the parties have finished their arguments. Written Submissions have been filed by the parties.

Mr. Buddy A. Ranganadhan, the learned counsel for the Review Petitioner will file the Written Submissions today after serving copy on the other side. The other parties are at liberty to file their respective written notes on or before 28.02.2013 after serving copy on the other side.

Order is Reserved.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs